

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 487 of 1998.

Friday this the 27th day of March, 1998.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

S.P. Smeena,
Dolly Sadanam,
Suryakulam,
Valavupacha P.O. .. Applicant
(By Advocate Shri G. Sasidharan Chempazhanthiyil)

Vs.

Senior Superintendent of Post Offices,
Kollam Division, Kollam - 691 001. .. Respondent
(By Advocate Shri TPM Ibrahim Khan, SCGSC(rep)).

The application having been heard on 27th March, 1998,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Branch Post Master (EDBPM for short), Valavupacha Post Office. She seeks for a declaration that she is entitled to be considered in the selection of EDBPM, Valavupacha and for a direction to the respondent to consider her/also along with the ~~other~~ Employment Exchange sponsored candidates, in the interview scheduled to be held on 30.3.1998. She has made a representation ~~(~~Annexure A-2, dated 23.3.1998.

2. When the application came up for hearing, learned counsel appearing for respondent states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh Vs. K.B.N. Visweshwara Rao (1996) 6 SCC 216, the respondents would

consider the candidature of applicant also for selection and appointment to the post of EDBPM, Valavupacha Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the respondent to consider the candidature of the applicant as valid for selection and appointment and to consider her in the interview which is scheduled to be held on 30.3.98, to the post of EDBPM, Valavupacha Post Office, though her name may not be sponsored by the Employment Exchange.

4. Learned counsel for respondent undertakes to intimate the department of this order forthwith. No costs.

Dated the 27th March, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

Annexure A2: Representation dated 23.3.1998
submitted by the applicant to
the respondent.

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